

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: August 08, 2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Principal Amount claimed	Interest amount claimed	Amount claimed	Principal amount admitted	Interest Amount admitted	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee					
1	Heston Builders Private Limited	Company	13-06-2023	1,24,55,866.00	0	1,24,55,866.00	1,24,55,866.00	0	1,24,55,866.00	Advance	0	0	No	0	0	0	0
2	Mr. Vikas M Latey & Mrs. Shubhangi V Latey	Flat owner	18-07-2023	3722021	0	37,22,021.00	0	0	0	Compensation claimed, pending RERA order	0	0	No	0	0	0	37,22,021
3	Mrs. Pallavi Yogesh Kadam		21-07-2023	60000	0	60,000.00	0	0	0	Refund of booking amount post cancellation	0	0	No	0	0	0	60,000
0	Total			1,62,37,887.00	-	1,62,37,887.00	1,24,55,866.00	-	1,24,55,866.00		-	-		-	-	-	37,82,021.00

Notes: The IRP/RP has received individual claims from few of the flat owners of completed projects (OC received, possession taken and societies are also formed/under process). The respective societies has been requested to submit consolidated claims for respective society.